

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5735
ANSWERED ON:30.04.2013
DIVERSION OF FUNDS UNDER SCSP
Meghwal Shri Arjun Ram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that some States are diverting the funds allocated under the Scheduled Caste Sub Plan (SCSP);
- (b) if so, the names of the States which have diverted the said funds for other schemes during each of the last three years; and;
- (c) the action taken by the Government against such States?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) As per the information furnished by the Planning Commission, it has received information regarding alleged diversion of funds under Scheduled Castes Sub Plan (SCSP) by the Government of the National Capital Territory (GNCT) of Delhi. The Planning Commission has taken up the issue of diversion of SCSP funds with the GNCT of Delhi and requested the GNCT of Delhi to bring back the diverted amount.